

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 78 OF 2016**

**Dated: 28<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s R.M. Mittal Steel Pvt. Ltd. .... Appellant(s)  
Vs.  
The Managing Director,  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam  
Counsel for the Respondent (s) : Mr. Pradeep Misra and  
Mr. Manoj Kr. Sharma for R-1  
Mr. R.K. Mehta  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley for RERC  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2 & 3  
Mr. Umesh Sharma for RVPNL

**ORDER**

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 19.10.2016 after serving copy on the other side.

List the matter on **30.11.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**